

भारतीय दिवाला और शोधन अक्षमता बोर्ड Insolvency and Bankruptcy Board of India

7th Floor, Mayur Bhawan, Connaught Place New Delhi-110001 Tel: +91 11 23462841 E-mail: santoshs.01@ibbi.gov.in Web: www.ibbi.gov.in

File No. IP-12011/1/2020-IBBI

Date: June 10, 2021

Dear Insolvency Professional,

Subject: Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2021 [Guidelines] – Extension of last date for submission of Expression of Interest (EOI).

Please refer to our communication dated June 5, 2021 in connection with invitation of expression of interest (EOI) in accordance with 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2021 [Guidelines].'

2. In this connection, it is hereby informed that keeping in mind the difficulties posed by the ongoing COVDI-19 pandemic, the last date for submission of expression of interest (EOI) under the Para 10 of the aforesaid guidelines has been extended to June 25, 2021. Accordingly, the Board will send the Panel to the AA by June 30, 2021. All other terms and conditions under the aforesaid guidelines remain unchanged.

Yours faithfully,

(Santosh Shukla)